

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

14.

**IA-3322(MB)2024 IN  
C.P. (IB)/259(MB)2024**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **28.06.2024**

NAME OF THE PARTIES:

Phoenix Arc Private Limited  
Vs.  
Ajr Infra and Tolling Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

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**ORDER**

**IA-3322(MB)2024**

1. Mr. Gaurav Joshi a/w M.Virjee, Mr. Akash Agarwal & Mr. Rushabh Parekh i/b AMR Law, Ld. Counsel for the Financial Creditor present. Mr. Janak Dwarkadas, Sr. Counsel a/w Mr. Aman Kacheria, Neel Kothari, Rishabh Dhanuka, Sakshi Dube, Mahima Shah, Ld. Counsel for the Applicant present in IA-3322(MB)2024 and Corporate Debtor in main CP.
2. Ld. Counsel for the Corporate Debtor/Applicant in IA-3322(MB)2024 submits that IA-3322(MB)2024 is treated as reply to the C.P. (IB)/259(MB)2024.
3. List this IA along with main company petition for hearing on **05.07.2024**.

**Sd/-**  
**ANU JAGMOHAN SINGH**  
Member (Technical)

**Sd/-**  
**KISHORE VEMULAPALLI**  
Member (Judicial)